

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHIRPUR POWER PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shirpur Power Private Limited
2.	Date of incorporation of corporate debtor	August 22, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U40100GJ2005PTC094304
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office: 903, Shilp Building, Opp. Navrangpura Telephone Exchange, Ahmedabad, Gujarat- 380009 Corp. Office: 7th Floor, Abhijit-1, Mithakhali Six Road, EllisBridge, Ahmedabad, Gujarat, India Plant: Nardana MIDC, Village: Waghode, Taluka: Shinkheda, Dist.: Dhule, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	March 4, 2020 (Order published on NCLT website on March 20, 2020)
7.	Estimated date of closure of insolvency resolution process	August 31, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Savan Godiawala Registration No: IBBI/IPA-001/IP-P00239/2017-18/10468
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Deloitte Touche Tohmatsu India LLP 19th floor, Shapath V, Beside Crowne Plaza, S.G. Highway, Ahmedabad, Gujarat 380015 Email ID: sgodiawala@deloitte.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Correspondence Address: Deloitte Touche Tohmatsu India LLP 19th floor, Shapath V, Beside Crowne Plaza, S.G. Highway, Ahmedabad, Gujarat 380015 Email ID: inspplip@deloitte.com
11.	Last date for submission of claims	April 3, 2020#
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	a. Relevant Forms and b. Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical/Correspondence Address:

		Deloitte Touche Tohmatsu India LLP 19 th floor, Shapath V, Beside Crowne Plaza, S.G. Highway, Ahmedabad, Gujarat 380015
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*180 days from the Insolvency Commencement Date i.e. March 4, 2020

The order for appointment of the interim resolution professional has been passed by the National Company Law Tribunal (NCLT), Ahmedabad Bench on March 4, 2020, but the same has been issued and uploaded on the website of the NCLT and the duly authenticated copy has been made available to the interim resolution professional on March 20, 2020. Accordingly, time for submission of claims has been considered as 14 days from March 20, 2020.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shirpur Power Private Limited** on March 4, 2020.

The creditors of **Shirpur Power Private Limited** are hereby called upon to submit their claims with proof on or before April 3, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA – Not applicable

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of Interim Resolution Professional: Savan Godiawala

Date and Place: March 20, 2020, Ahmedabad